

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 167 of 2014 &  
IA NO. 277 of 2014**

**Dated : 13<sup>th</sup> November, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**HEG Ltd. ... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Deepak Biswas  
Mr. Nishith Mishra

Counsel for the Respondent (s) : Mr. C.K. Rai for R-1  
Mr. Aashish Anand Bernard for R-2

**ORDER**

Post the matter for tomorrow i.e. **14.11.14 at 2:30 P.M.**

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*sh/js*

